NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/10/2016 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/6/2016

NAME OF THE PETITIONER(S)

: O. Padmanabhan

NAME OF THE RESPONDENT(S)

: Supratronics Pvt Ltd & Others

UNDER SECTION

: 634A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

the Lead by Senior Course Mr. R. Muran.

PRIYADARSHINI N

For T. K. BHASICAR

Count for Julia

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Count for fatition.

Counsels for both parties present. The matter has been heard in part. The counsels prayed time for concluding their submissions. Time extended at request. Put up on 25.10.2016 at 10.30 A.M.

(Ch. Mohd.Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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Coursel, Mr. R. Muran
PRIYADARSHINI N
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